

nistrator to manage the affairs of Delhi School Teachers' Cooperative House Building Society,

(b) if so, the contents and date of the above orders,

(c) the action taken so far by the Delhi Administration to implement the above orders of the Delhi High Court,

(d) the reasons for delay on the part of Delhi Administration in implementing those orders

(e) the action taken or proposed to be taken against those responsible for deliberate delay in the matter, and

(f) the latest position of Civil Writ No 581/77 and No 659/77 relating to the above Society filed in the High Court of Delhi?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT) (a) No, Sir

(b) to (e) Do not arise

(f) Civil Writ No 659/77 is fixed for hearing on 3rd April 1978. No date has been fixed for hearing Civil Writ No 581/77

Memorandum Submitted by the Members of the Delhi School Teachers Co-operative House Building Society, Delhi

4386 SHRI RAM NARESH KUSHWAHA Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state

(a) the points raised in the memorandum submitted by some Members of the Delhi School Teachers' Co-operative House Buildings Society Delhi before the Lt Governor of Delhi in this public Durbar on 25th May 1977 and action taken so far or proposed to be taken thereon,

(b) full particulars of those persons whose names did not appear in the list of 1489 Members who filed affidavits before the Registrar in 1974 which was placed on the Table of Rajya Sabha in 1975, but who have now been included in the Membership list released by the Society on 31st August, 1977 alongwith the reasons for a such inclusion in each case and

(c) the relevant provisions of law under which the Membership of a House Building Society can be transferred, the date on which Membership of a transferee becomes effective and the number of transfer cases in the Membership of the above Society?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT) (a) to (c) Information is being collected

डाल्टेनगज, बिहार स्थित भारतीय खाद्य निगम से गेहूँ की सप्लाई

4387 श्री राम बेनी राम क्या कृपि और सिबाई मंत्री यह वतान की कृपा करेगे कि

(क) क्या उनका ध्यान कुछ समाचार पत्रों में छपे इस समाचार की ओर दिलाया गया है कि डाल्टेनगज (बिहार) स्थित भारतीय खाद्य निगम की लापरवाही के कारण निगम वं जिना भंडार में 60 हजार विबटन गेहूँ का स्टॉक ऐसा स्टॉक है जो घुना खोखला और मिट्टी भरा है तथा इसके बदले खाने योग्य गेहूँ भारतीय खाद्य निगम द्वारा नहीं भेजा गया है

(ख) क्या सरकार को यह भी जानकारी है कि लापरवाही के कारण दिसम्बर, 1977 और जनवरी, 1978 के दौरान उपभोक्ताओं

को गेहूँ और चावल निर्धारित मात्रा से बहुत कम दिया गया था और छात्रावास के अभाव में वहाँ उपभोक्ताओं में असन्तोष है, और

(ग) क्या 24 फरवरी, 1978 को डाल्टेनगज रेसर्वे स्टेशन पर भारतीय म्हाछ निगम द्वारा उपभोक्ताओं के लिए जो गेहूँ भेजा गया था उसमें केवल दो बैगन गेहूँ ठीक था जबकि शेष घुना हुआ था, और यदि हा, तो इस सम्बन्ध में सरकार की क्या प्रतिक्रिया है?

कृषि और सिंचाई मंत्रालय में राज्य मंत्री (श्री भानु प्रताप सिंह). (क) में (ग). सूचना इकट्ठी की जा रही है और मन्त्रालय के पटल पर रख दी जाएगी।

Closure of Sardar Vallabhbhai Patel Regional College of Engineering and Technology

4388. SHRI PARMANAND GOVINDJIWALA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that due to some epidemical disease Sardar Vallabhbhai Patel Regional College of Engineering and Technology, Surat has been closed for fifteen days;

(b) if so, the nature of the disease; and

(c) whether any deaths of students have also occurred?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). The students of Sardar Vallabhbhai Patel Regional College of Engineering and Technology, Surat, started becoming sick from the second week of February 1978 onwards, most of them getting high fever. The Institute's Doctor

who was treating most of the student patients, identified the cause to virus infection of the nature of influenza. The College, therefore, was closed for two weeks from 27th February, 1978 to 12th March, 1978 and re-opened from 13th March, 1978. The College is running in a normal way.

(c) A student of First year viz., Shri Krishna Kumar, was admitted in Sir P. T. General Hospital, Surat on 1st February, 1978. He was having fever and later on started bleeding. The student died on 5th February, 1978 when his parents were by his side. This student was not keeping well earlier also.

राज्यों में आवास सुविधाएँ

4389. डा० लक्ष्मी नारायण पाण्डेय :

निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि:

(क) विभिन्न राज्यों में आवास सुविधाएँ उपलब्ध करने के लिए क्या कदम उठाए गए हैं ;

(ख) केन्द्र सरकार द्वारा उक्त राज्यों को वर्ष 1977-78 और 1978-79 में राज्यवार कितनी सहायता दी जा नी है, और

(ग) केन्द्र सरकार ने इस बारे में क्या कदम उठाये हैं और उन स्थानों पर, जहाँ पर केन्द्रीय सरकारी कर्मचारियों की भारी संख्या है आवास सुविधाएँ उपलब्ध करने की प्रस्तावित योजनाएँ क्या हैं ?

निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री (श्री सिकन्दर बख्त) : (क) बागान कर्मचारियों की सहायता प्राप्त आवास योजना के अलावा इस मंत्रालय द्वारा बनाई गई सभी सामाजिक